

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

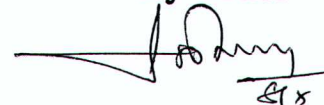
Dated: 08.05.2017

ORDER NO. 62 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **137 of 2016 for CESTAT Chandigarh** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 29.5.2017 to 02.06.2017	Only those Division Bench matters, wherein the adjudication order has been passed by Hon'ble Shri Devender Singh, Member (T), as adjudicating authority, to be heard.
Hon'ble Shri Devender Singh, Member (Technical)	From 29.5.2017 to 02.06.2017	Single Member Bench matters.

By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar